

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3190/2001

(From the judgement and order dated 28/03/2001 in CRLM 28795/98
of The HIGH COURT OF PATNA)

KARI CHOUDHARY

Petitioner (s)

VERSUS

MOST. SITA DEVI & ORS.
(With Appln(s). for stay)
(For Final Disposal)
(With Office Report)

Respondent (s)

Date : 23/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE S.N. PHUKAN

For Petitioner (s)

Mr. Irshad Ahmad,Adv.

For Respondent 1,3-5

Mr. Ambhoj Kumar Sinha,Adv.

for Respdnt. No. 8 & 9 Mr. B.B. Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.

.SP2

List on 27.11.2001.

.SP1

(N.K. Goel)
Court Master

(H.K. Bhatia)
Court Master